

CENTRAL ELECTRICITY REGULATORY COMMISSION
7th Floor, Core-3, Scope Complex, Lodi Road, New Delhi 110 003
(Tele No.24361051 FAX No.24360010)

No.L-7/143/158/2008-CERC

Dated the 20th August, 2008

PUBLIC NOTICE

Subject: Draft Proposed regulations on grant of licence for inter-state trading

In exercise of powers conferred under Electricity Act, 2003 (the Act), the Commission has made draft regulations to supersede the Central Electricity Regulatory Commission (Procedure, Terms & Conditions for grant of trading licence and other related matters) Regulations, 2004. The draft regulations are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897, that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 15.9.2008.

3. The comments/suggestions/objections received after that in the Commission's office may not be considered while finalising these regulations.

Sd/-
(Alok Kumar)
Secretary